## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 09.09.2019 In the court of the Registrar <u>11:30 A.M.</u>

## For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.	Case No.	Name of the parties	Counsel for
No.			Appellants
1.	I.A. No. 2798 of 2019 in Comp. App. (AT) (Ins) No of 2019	Jagwani Group of Industries Pvt. Ltd. Vs. Aryavart Chemicals Pvt. Ltd. & Ors.	Deepti Grover
2.	I.A. No. 2806 of 2019 in Comp. App. (AT) (Ins) No of 2019	Ansal Properties & Infrastracture Ltd. Vs. MGF Developments Ltd.	Heena George
3.	I.A. No. 2807 of 2019 in Comp. App. (AT) (Ins) No of 2019	Sreeram E Techno School Pvt. Ltd. Vs. Beans and More Hospitality Pvt. Ltd. Through its R.P. Mr. Prabhjit Singh Soni	Rakesh Kumar

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By Order -sd/-

Assistant Registrar